

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 79 of 2020

IN THE MATTER OF:

M/s. Erofab Exports Pvt. Ltd. & Ors.

...Appellants.

Versus

M/s. Gartex Insta Apparels Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Ms. Ramya Subramaniam, Advocate.

For Respondent: Mr. Amit Pai, Advocate for R-1, 2 & 3.

ORDER
(Virtual Mode)

12.10.2020 The Learned Counsel for the Appellant says that she would be filing Rejoinder.

The Learned Counsel for the Parties say that efforts for settling the dispute are going on.

List the Appeal in Orders Category **on 23rd November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Basant B./md.